

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5662  
ANSWERED ON:03.05.2005  
SECURITY TO POLITICIANS IN BIHAR  
Paraste Shri Dalpat Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Patna High Court has recently ordered the Bihar Police to withdraw security cover to any person with criminal antecedents;
- (b) if so, the names of the MLAs/MPs, Ex-MLAs and Ex-MPs who at present are provided with body guards against whom criminal cases are pending; and
- (c) the number of Police Constables that have been drafted for providing security to individuals?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a): As per information received from the Govt. of Bihar, there is no such judgement by Hon`ble High Court, Patna regarding withdrawal of security cover to persons with criminal antecedents.
- (b): Does not arise.
- (c): The number of protectees and their security arrangement keep on varying depending upon the level of threat, therefore the number of police personnel deployed for the security of protectees also keep on varying